National Company Law Tribunal

Allahabad Bench

CP No. 79/241-244/10/2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: & 112 habed Galvanishing Put. Hd.

SECTION OF THE COMPANIES ACT: 241/243 of Companies Det, 2013.

SI. NO. Name Designation Representation Signature

1. NESAR AHMAD RCS Resp. 1,3,47

2. RAHUL SRIPAT ADV.

3 - ANIL KUMAR RCS 4

CP No.79/241-244/ALD/2016

Sh. Dev Kaushik, proxy for the petitioner counsel. Respondent are represented by their respective counsels.

The petitioner counsel seeks further adjournment on such reason that arguing counsel Sh. Vivek Kohli is not available today. He would be available only on 5th October, 2017. Such request is strongly opposed by the counsel for the opposite parties. Hence, further time is granted with a cost of Rs.25,000/-.

The matter be listed on 5th October, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:08.09.2017

Typed by: Kavya Prakash